

National Company Law Tribunal

Allahabad Bench

C P NO. 83/241-244/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: *Saarthak Vaniya India Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *241/244 of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>ANIL KUMAR</i>	<i>PCS</i>	<i>Petitioner</i>	<i>Anil K.</i>
2.				

CP No. 83/241-244/ALD/2016

Shri Anil Kumar, PCS for petitioner. He informed that settlement talks are still going on and there is some hope of settlement. Hence, some more time is needed.

In support of such contention, he shows a copy of the email sent, in respect of further discussion on settlement and to make necessary arrangement of fund.

In view of this, further time is granted for reporting settlement or for hearing in the matter.

The matter be listed on 18<sup>th</sup> December, 2017.

Date: 30/11/2017

Typed by  
Jyoti  
(Stenographer)

*Sd*  
H.P. Chaturvedi,  
Member(Judicial)